GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 1862

TO BE ANSWERED ON 28.07.2016

Renewable Energy Sector

1862. SHRI PR. SENTHILNATHAN:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has any plan to provide adequate technological, logistic and financial support for the Renewable energy sector to increase the clean green energy production to 1,00,000 MW by 2020;
- (b) if so, the details thereof;
- (c) whether the Union Government is planning to increase the power generation from the new and renewable and green energy sources like solar, wind, bio-mass and other new energy sources;
- (d) if so, the details thereof and the total amount allocated, disbursed and spent by the Government during each of the last three years and the current year, State-wise; and
- (e) the steps taken by the Union Government to gradually reduce the cost involved in the installation and implementation of solar and wind power projects?

ANSWER

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES (SHRI PIYUSH GOYAL)

- (a) & (b): Ministry of New & Renewable Energy (MNRE) has enhanced target of Grid Connected Solar Power Projects from 20,000 MW to 1,00,000 MW by 2022 under National Solar Mission (NSM) that includes 40,000 MW of roof-top, and 60,000 MW from large scale ground mounted solar power projects. The Central and the State Governments provide conducive policy frame work to achieve this target.
- (c): The Government has up-scaled the target of renewable energy capacity to 175 GW by the year 2022 which includes 100 GW from solar, 60 GW from wind, 10 GW from bio-power and 5 GW from small hydro-power.
- (d): The State/UT-wise details of central financial assistance provided for the development of various renewable energy programmes during the last three years (2013-14, 2014-15 and 2015-16) and the current year are given in statement enclosed at Annexure.
- (e): The steps taken by MNRE to reduce the cost involved in installation and implementation of renewable energy projects such as wind and solar energy include support for research and development for technical upgradation, concessional excise and customs duties, Generation Based Incentives (GBI), Viability Gap Funding (VGF) for solar projects, Accelerated Depreciation (AD), 10 years income tax holiday, etc.

Statement referred to in reply to part (d) of Lok Sabha Unstarred Question No1862 for 28/07/2016 regarding Renewable Energy Sector.

State-wise and year-wise details of Funds released during the last three years (2013-14 to 2015-16) and the current year (till 14/7/2016).

S No.	State / UT Name	2013-14	2014-15	2015-16	Current year (till 14/7/2016)
1	ANDHRA PRADESH	3.2	1.86	5.08	0
2	ARUNACHAL PRADESH	27.39	15.68	5.39	10.00
3	ASSAM	19.01	16.15	14.7	2.06
4	BIHAR	10.44	6.74	16.19	0
5	CHANDIGARH		11.32	10.03	0.02
6	CHHATTISGARH	16.03	36.09	42.59	5.88
7	DADRA & NAGAR HAVELI	0	0.03	0	0
8	DAMAN & DIU	0	0.03	0	0
9	DELHI	74.57	31.64	43.15	7.48
10	GOA	0.06	1.22	1.57	0
11	GUJARAT	38.23	36.09	58.6	11.92
12	HARYANA	7.8	52.22	78.22	22.75
13	HIMACHAL PRADESH	28.7	23.99	52.93	15.96
14	JAMMU AND KASHMIR	87.01	61.79	90.91	17.37
15	JHARKHAND	0	7.61	16.08	0.16
16	KARNATAKA	86.17	51.41	60.82	2.13
17	KERALA	10.17	31.93	32.73	0.93
18	LAKSHADWEEP	1	0.07	3.78	0
19	MADHYA PRADESH	13.94	30.26	6.8	0.61
20	MAHARASHTRA	156.11	229.04	248.4	63.25
21	MANIPUR	2.5	1.63	14.61	0
22	MEGHALAYA	8.93	8.39	8.57	11.20
23	MIZORAM	1.68	8.98	10.58	2.90
24	NAGALAND	7.51	9.9	7.81	5.79
25	ODISHA	0.59	27.92	10.78	0
26	PUDUCHERRY	0.10	0.01	0.01	0
27	PUNJAB	32.68	39.96	29.08	1.00
28	RAJASTHAN	28.64	113.3	249.54	0.41
29	SIKKIM	11.13	3.09	0.84	1.46
30	TAMIL NADU	67.58	52.64	194.86	33.92
31	TELANGANA	25.49	98.04	155.04	7.07
32	TRIPURA	0	1.94	5.42	0
33	UTTAR PRADESH	52.01	61.01	55.36	0.71
34	UTTARAKHAND	50.11	8.35	51.14	0.32
35	WEST BENGAL	15.51	17.17	9.3	0.01
36	ANDAMAN AND NICOBAR	0	0.09	0.03	0
37	CENTRAL AGENCY	678.17	1376.54	1720.93	430.08